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Title: The Minister of State in the Ministry of Petroleum & Natural Gas laid a statement regarding status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Petroleum and Natural Gas on 'Supply, Distribution and Marketing of Natural Gas including CNG and LNG', pertaining to the Ministry of Petroleum and Natural Gas.

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री दिनशा पटेल): मान्यवर, मैं पेट्रोलियम और प्राकृतिक गैस मंत्रालय से संबंधित " सीएनजी और एलएनजी समेत प्राकृतिक गैस की आपूर्ति, वितरण और विपणन" के बारे में पेट्रोलियम और प्राकृतिक गैस संबंधी स्थायी समिति के 16वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के बारे में एक वक्तव्य सभा पटल पर रखता हूँ।

RE: Circumstances leading to the death of Shri Hemant Karkare and other officers of the Mumbai police

श्री लाल कृष्ण आडवाणी (गांधीनगर) : अध्यक्ष महोदय, मैं आपका आभारी हूँ कि आपने माननीय गृह मंत्री जी के वक्तव्य से पहले मुझे एक निवेदन करना का अवसर दिया...*(व्यवधान)*

SHRI GURUDAS DASGUPTA : What about the discussion under the Calling Attention. ...*(Interruptions)*

MR. SPEAKER: It was decided that at 12 o' clock, he would be called.

...*(Interruptions)*

SHRI L.K. ADVANI: Therefore, I have seen it. ...*(Interruptions)* We have not asked for the circumstances leading to the death of Shri Karkare. ...*(Interruptions)*

MR. SPEAKER: Let him make the Statement. The Government is committed to making a Statement.

...*(Interruptions)*

SHRI L.K. ADVANI : Sir, the House has been agitated not because of the circumstances leading to the death of Shri Hemant Karkare. ...*(Interruptions)*[\[a3\]](#)

There is not one word about it. ...*(Interruptions)*

MR. SPEAKER: I do not know what is in the Statement. I also have to go through it. Let us hear him. Let us hear what he says.

...*(Interruptions)*

MR. SPEAKER: I do not know. I have not yet been able to go through it.

...*(Interruptions)*

SHRI L.K. ADVANI: The title says "circumstances leading to the death of Shri Hemant Karkare" We have not raised that question....*(Interruptions)*

MR. SPEAKER: Let us know what is in the Statement.

...*(Interruptions)*

MR. SPEAKER: Let him place it. You wanted a Statement. He is making a Statement. I cannot dictate to him what Statement he should make. You may not be satisfied with the Statement.

...*(Interruptions)*

SHRI L.K. ADVANI: Let me complete it....*(Interruptions)*

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): First, I have to make the Statement....*(Interruptions)*

SHRI L.K. ADVANI: How can it be permitted?...*(Interruptions)*

MR. SPEAKER: Because you wanted to say something, I have called you in deference to you. But that does not mean that he cannot make the Statement. He should make the Statement first.

...*(Interruptions)*

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): He is referring to the Statement. The hon. Minister has not yet made the Statement....*(Interruptions)*

SHRI L.K. ADVANI: I am sorry, this is no way of making a Statement....(*Interruptions*)

SHRI P. CHIDAMBARAM: Let me make the Statement first.

MR. SPEAKER: You have been demanding a Statement. The Government is making a Statement. If you do not want to hear, what can I do?

...(*Interruptions*)

SHRI P. CHIDAMBARAM: I want to make the Statement first.

SHRI L.K. ADVANI: You can lay this on the Table of the House....(*Interruptions*)

SHRI P. CHIDAMBARAM: No. I am making a Statement....(*Interruptions*) I want to make a Statement....(*Interruptions*)

SHRI L.K. ADVANI: I am sorry, let him make that Statement. We walk out....(*Interruptions*)

12.11 hrs

*(At this stage, Shri L.K. Advani and some other
hon. Members left the House.)*

MR. SPEAKER: Why are you standing? Please take your seats. Yes, hon. Minister, you make the Statement.

...(*Interruptions*)

MR. SPEAKER: He is making an important Statement which the Opposition wanted. Let us have it. Yes, Mr. Minister, you can start.

...(*Interruptions*)

MR. SPEAKER: They have a right to walk-out. I cannot stop them. That is their democratic right. Mr. Minister, you start it.

...(*Interruptions*)

SHRI GURUDAS DASGUPTA: Sir, I am on a point of order. He is supposed to make a Statement. Before he makes the Statement or the Statement is placed on the Table of the House, how is it made available to the Members?...(*Interruptions*)

SHRI P. CHIDAMBARAM: I do not know.

MR. SPEAKER: As you know, it is available there. He may have got it. So many other members have got it. This is a very common thing here.

...(*Interruptions*)

MR. SPEAKER: It is an important matter. I take it that the Opposition demanded it. All of you demanded it. When the Government is making a Statement, at least, that should be heard.

...(*Interruptions*)